

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/108/(IB)/2017
NAME OF THE PETITIONER(S) : SALLY THOMAS
NAME OF THE RESPONDENT(S) : INTEGRATED FINANCE CO.LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. V.P. RAMAN }
M.S. SESHADRI } Counsel fr.
IFCL - respondent Seshadri: M.S.

ORDER

Counsel for petitioner called but absent. At this juncture, Shri M S Seshadri, appeared on behalf of respondents. Registry is directed to issue notice to the petitioner. Put up on 14.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)